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**Central Administrative Tribunal Lucknow  
Bench Lucknow**

**O.A. No.151/2006**

Khursheed Ahmad & Others .....Applicant.  
Vs.  
Union of India & Others ...Respondents.

20.7.11

**Hon'ble Justice Shri Alok Kumar Singh, Member (J)  
Hon'ble Shri S. P. Singh, Member (A)**

Appl: Shri Raj Singh.  
Resp: Shri Deepak Shukla holding brief for Shri Prashant Kumar.

**M. P. 1612/2011:** This is an application for withdrawal of O.A. on behalf of the applicants No. 1 to 3. It is supported by an uncontroverted affidavit. Allowed.

The O.A. is dismissed as withdrawn. No order as to costs.

  
**Member(A)**

  
**Member (J)**

vidya

OR  
copy of order  
checked/20-7-11  
Sukumar  
21-7-2011